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Committee, the casei are tubmitted to the Minister of Urban Development for consideration. After approval of Minister, a formal sanction letter is issued to the Land & Development Office by the Ministry. In pursuance of Ministry's sanction letter, Land and Development Office issues detailed allotment letter to the allottee con cerned.

Meetings with the representatives of Central Secretariat Service Employees

4168. SHRI A. NALLASIVAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that periodical meeting with representatives of Central Secretariat Service Employees are not being conducted in the Directorate General of Works, Central Public Works Department;

(b) if so, the reasons thereof and if not, when the last meeting was held: and

(c) what steps are being taken by the Directorate General of Works, Central Public Works Department to hold the meetings regularly?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) : (a) to (c) Periodical meetings with the representatives of the Central Secretariat Service Employees are not being conducted in the DGfW) CPWD because the respective Associations have not sought for any such meetings.

Malpractice in promotion of Senior Malis/Chowdharies in C.P.W.D.

4169. SHRI SHRADA MOHANTY : Will the Minister of URBAN DEVELOP MENT be pleased to state :

(a) the number of posts of senior malis and chowdharies lying vacant in C.P.W.D. (Horticulture) Delhi;

(b) whether Government are aware of serious malpractices in the appointments such as not following the seniority list of senior malis and chowdharies for promotion;

(c) if so, the details of the appointments made to the post of senior malis and chowdharies during the last three years;

(d) whether it is also a fact that sycophancy is the only criteria followed for giving promotions to malis for the post of senior malis and senior malis to chowdharies; and

(e) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) •

(b) No such malpractices In the appoint ment/promotion of senior malis and chow dharies have been brought to the notice of Government. Promotions are made on the basis of seniority-cum-fitness after conduct ing the trade test.

(c) No appointment/promotion of Senior Mali and Chowdhary was made during the last three years.

(d) Promotion to the post of senior Mali and Chowdhary are made on seniority-cum-fitness basis.

(e) In view of the above, does not arise.

सोबी कालोनी में सरकों का निर्माल

4170 श्री रामकी सालः क्या सहरो विकास मंत्री यह बताने की हुपा करेंगे कि :

(क) क्या सरकार ने सोधी कानोनी स्थित केन्द्रीय सोक निर्माण विश्वाग के क्वार्टरों को स्वच्छ बनाने के उद्देश्य से सरकारी रिहायशी क्वार्टरों के पीछे की गलियों में पुराने सीवर को बदलफर/हटवाछर अमे हुए पानी को हटवा दिया है;

(ख) क्या सरकारी क्वाटेरों के पीछे की गलिबों में वर्ष 1993 में मंजूर की गई सड़कों का निर्माण हो चुका है, यदि ही तो वर्ष 1993-94 के दौरान उन पर वर्ष-बार फितना बर्च किया गया;

(भ) यदि नहीं, तो इसके क्या कारण हैं जौर इस कार्य के कब तक पूरा हो जाने की संभावना है;

(घ) क्या सरकार विजली उपलब्ध कराने और क्वार्टरों के सामने के सौनों और इस क्षेक्र में उखान सगाने का विचार रखती है; और

(ङ) क्या सरकार ने खन्ता मार्किट में पूछताड़ कार्यालय की भांति इस क्षेत्र के लिए मेहरचन्द्र मार्थिट में एक पृथक पूछताछ कार्यालय खोलने का कोई निर्णय लिया है ?

सहरो विकास मंत्रालय में राज्य संझी (मो बी०के० चुंगम): (क) जी, नहीं। सोघी कालोनी के रिहायनी क्वार्टरों के पीछे की गलियों में कोई पानी जमा नहीं होता है। केन्द्रीय लोक निर्माण विभाग अयवा दिल्मी नगर निगम का पुरानी सीवर लाईनों को बदलने का कोई प्रस्ताव नहीं है।

(ख) और (ग) लोधी कालोनी की पीछे जी गलियों में सड़क कार्य, जो 31-12-92 को स्वीकृत किया गया था, जून 1993 में मुरू किया शया था। तथापि, ठेकेदार ने इसके तीझ परचात ही पूर्ण किये बिना कार्य बन्द कर दिया था। ठेके के तहत अनिवाये प्रित्र्यात्मक अपेक्षाएं पूरा करने के परचात ठेका अन्ततः निरस्त करना पड़ा। तेष कार्य के लिये ठेंडरों को बन्तिस रूप दिया जा रहा है और अवार्ड किये जाने के परपाल 4 माह के मीलर कार्य पूरा होने की सम्भावना है। इस प्रकार, दर्च 1993 और 1994 के दौरान कोई व्यय नहीं हुआ ।

(घ) क्वार्टरों के सामने के लॉनों में बिजली उपलब्ध कराने का इस समय कोई प्रस्ताव नहीं है। जहाँ तक पौछे लगाने का सम्बन्ध है, आंगांमी मानसून ऋतु में अधिक झाडियाँ और पौछे लगाने का प्रस्ताव है।

(ङ) ऐसा कोई प्रस्ताव नहीं है।

Construction of quarters for Central Government Employees

4171. SHRI DILIP SINGH IUDEV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Central Government have constructed Government quarters,

under the General Pool, for its employees in various states, particularly in Madhya Pradesh during the last three years;

(b) if so ,the details thereof State-wise, district-wise as well as city-wise; and

(c) if the answer to part (a) above be in the negative what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI P. K. THUNGON) (a) Yes, Sir.

(b) City-wise/State-wise/Union Territorywise details of the quarters constructed during the last three calendar years are given in the Statement (*See* below).

(c) Does not arise in view of the above reply?

Statement

Year	No. of	City	State										
	Qrs. comp- leted			А	В	С	Ι	Π	III	IV	V	V Hos-Total Spl tel	
1990-91	1108	Bangalore	Karnataka	_				64	70	42	8	— — 184	
		Madras Cochin	Tamil Nadu Kerala	_	_	_	32	54 48	102	24	4	156 - 108	
		Calcutta Nagpur	West Bengal Maharash-	—	—	_	288	112	88	—	—	— — 488	
	1610	Shillong	tra Megh.		—			72	80	4	_	$\frac{152}{4}$	
	1618	Imphal New	Manipur				320	16 366	340	70	12	16 1108	
					_		320	300	540	70	12	= =1108	
1991-92		Delhi	U.T.	_	—	_		—	—	256	21	— — 277	
		Calcutta	W.B.		160	—	48				_	— — 208	
		Agartala Chandigarh Coch in Indore Kanpur Simla	Tripura U.T. Kerala M.P. U.P. H.P.	90	152 16	16	6 6 24	4 4				$\begin{array}{rrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrrr$	
TOTAL:				90	328	22	84	8		256	21	— — 809	
	3598						•	-					
1992 93		Simla	H.P.	—	—		-	—	16	16	—	— — 32	
		Chandigarh Kanpur	U.T. U.P.			—	1 146	$\frac{1}{170}$	68	32	14	47 384	
		Allahabad	U.P. U.P.	_	_	_	140 66	234	108	$\frac{1}{24}$	_		
		Bhopal	M.P.			_	32	52	60	14	8	— — 166	
		Indore	M.P.						48			48	
		Calcutta	W.B.					320	552	48	2	920	
		Shillong	Megh.	_	_		245	776	852	134	2 24	2031	
			TOTAL :										